

## Annexure-7

Name of the corporate debtor: Parabolic Drugs Limited ; Date of commencement of CIRP: 23rd August, 2018 ; List of creditors as on: 23rd May, 2019

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Jt. Director General of Foreign Trade SCO 288, Sector 35-D Chandigarh – 160 035	Govt. of India	Not available	13/09/2018	1,779,820,258.00	611,442,985.00	Non-fulfillment of export obligation against advance authorization.	-	-	No	-	-	-	1,168,377,273.00	-	
2	Government of India, Income Tax Department	Govt. of India	Not available	14/09/2018	22,597,114.00	16,274,014.00	Income Tax + Penalty	-	-	No	-	-	-	6,323,100.00	-	
3	Commissioner of Customs, NS-II, JNCH, Nhava Sheva	Govt. of India, Ministry of Finance	Not available	12/11/2018	2,204,951,923.00	2,204,951,923.00	Duty demand due to default in fulfilment of export obligations.	-	-	No	-	-	-	-	-	
4	Central Goods and Service Tax (CGST) Division I, Derabassi	Govt. of India	Not available	14/11/2018	24,761,620.00	24,761,620.00	Utilization of Cenvat credit wrongly taken.	-	-	No	-	-	-	-	-	
5	EPFO Ministry of Labour	Govt. of India	TAN No - PTLE10382B	19/11/2018	46,287,514.00	46,287,514.00	EPFO, interest, damages	-	-	No	-	-	-	-	-	
6	Central GST Division II, Derabassi	Govt. of India	Not available	22/11/2018	90,329,652.00	-	Central Excise Duty, interest and penalty.	-	-	No	-	-	-	90,329,652.00	-	
7	Excise and Taxation Officer, Sub-office, Derabassi (VAT)	Govt. of India	Not available	05/12/2018	320,876,356.00	320,876,356.00	VAT	-	-	No	-	-	-	-	-	
8	DCIT (TDS), Income Tax Department	Govt. of India	Not available	06/03/2019	3,071,666.00	3,071,666.00	TDS	-	-	No	-	-	-	-	-	
9	Employees' State Insurance Corporation (ESIC)	Govt. of Haryana & Punjab	Not available	08/03/2019	3,071,767.00	3,071,767.00	ESIC, Interest, Damages	-	-	No	-	-	-	-	-	
10	Excise and Taxation Officer, Panchkula	Govt. of India	Not available	15/05/2019	8,661,873.00	8,661,873.00	VAT+CST	-	-	No	-	-	-	-	-	
<b>Total</b>					<b>4,504,429,743.00</b>	<b>3,239,399,718.00</b>		-	-		-	-	-	<b>1,265,030,025.00</b>	-	